Status of implementation of the recommendations contained in the 19th Report of the Standing Committee on Energy on ?Delay in Execution/Completion of Power Projects by Power Sector Companies? pertaining to the Ministry of Power

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson, Sir, with your permission, on behalf of my colleague Shri Shripad Yesso Naik, I want to lay a statement regarding the status of implementation of the recommendations contained in the 19<sup>th</sup> Report of the Standing Committee on Energy on? Delay in Execution/Completion of Power Projects by Power Sector Companies? pertaining to the Ministry of Power

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? (Interruptions)

14.04 hrs